

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Contempt Case (Civil) No. 584 of 2020**

Sunil Kumar

.....

..... **Petitioner**

**Versus**

The State of Jharkhand & Anr.

..... **Opp. Parties**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner :

For the Respondent-State :

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**06/Dated:23/04/2021:**

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID -19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work for a week in view of sudden surge of Covid-19 pandemic and that is why the lawyers are not appearing today.

In that view of the matter, let this case be listed after three weeks.

**(Sanjay Kumar Dwivedi, J.)**